

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

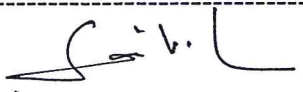
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/42/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 9 others
NAME OF THE RESPONDENT(S) : Aadhi finance pvt ltd
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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(1)	P. H. Arvindh Pandian Sr Advocate For Sri Charan Sai Vihar	Counsel for Petitioner	
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2.	Dominic S. David For P. Giridharan	Counsel for R1	
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KMD Muthilan Vishnu Mohan For Rahul Balaji	Counsel for R2-R4	Muthilan
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ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-sel-

S Vijayaraghavan
Member (Technical)

Sel -

K Anantha Padmanabha Swamy
Member (Judicial)